

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/8125/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the

11<sup>th</sup> Sep  
August, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/7223 Dated 24.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 25.08.2023 till the morning of 28.08.2023**, as prayed for. Further, the Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/8126/A, dated , 11-09-23**

Copy to:

✓. The Project Manager, Gauhati High Court.

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**